

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 12<sup>th</sup> March, 2024

**NO. HC-VII-84/2020/2283/A####** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate **Shri Kiran Lal Baishnab**, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Hailakandi and **Shri Satyajit Karmakar**, Chief Judicial Magistrate, Udalguri, **Trainer of Trainer (TOT)** as Resource Persons and **Shri Chaturjya Prasad Talukdar**, Additional District and Sessions Judge (FTC), Nagaon and **Shri Kishore Talukdar**, Systems Officer, Kamrup (M), Master Trainers as **Moderator** to conduct the **"Refresher Programme for the Master Trainer"** for the Master Trainers of Assam, Nagaland, Mizoram and Arunachal Pradesh (Judicial Officer, Advocates, Systems Officer and System Assistants) scheduled to be held on **15-03-2024** from **03.00 P.M. to 06.00 P.M.** through **virtual mode.**

The list of the nominated Master Trainers is enclosed along with the notification.

The Joining Link for the training is:

**<https://bit.ly/4a3UqnG>**

(Platform to be used Microsoft Teams)

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**Memo NO. HC-VII-84/2020/2284-2300/A**

**Dated 12-03-2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.